

| 1 | 2 | 3 | 4 |
|--|--|--|--|
| | 3 months (Eastern Region) $\frac{1}{2}$ months (other than above areas) | 3 months (Eastern Region) $\frac{1}{2}$ months (other than above areas) | |
| (ii) Synthetic fibre/yarn | 2 months | 1 $\frac{1}{2}$ months | |
| (iii) Cloth (Processing mills) | Not prescribed Separately. | $\frac{1}{2}$ month | This norm would also apply to composite mills which purchase gray cloth as raw material. |
| (iv) Other raw materials inclusive of Stores & other consumable items. | 2 months | 2 months | Excluding machinery spares, the holding of which is to be as per existing norm. |

B. Stock-in-Process

| | | | |
|------------------------|---------------------|------------------------|--|
| (i) Composite mills | $\frac{3}{4}$ month | 1 $\frac{1}{2}$ months | The enhanced norm will not apply to that part of the activity relating to job work undertaken, if any. |
| (ii) Spinning Mills | $\frac{1}{2}$ month | $\frac{1}{2}$ month | |
| (iii) Processing Mills | $\frac{1}{2}$ month | $\frac{3}{4}$ month | |

C. Finished Goods and receivables

| | | | |
|-----------------------------------|------------------------|------------------------|--|
| (i) Composite Mills | 2 $\frac{1}{4}$ months | 3 months | The enhanced norm will not be applicable in the case of job work unit ^e . |
| (ii) Processing Mills and others. | 2 $\frac{1}{4}$ months | 2 $\frac{1}{2}$ months | |

Ban on Advertisements by the Public Sector Banks

*383. SHRI MOOL CHAND DAGA :
Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to news-item captioned 'Ban on Bank Ads. till September' appeared in the 'Economic Times' of 8 May, 1984;

(b) if so, the gains derived out of the complete ban on advertisements by public sector banks by this scheme ;

(c) whether it is likely to be extended till March, 1985; and

(d) whether all the banks can be ordered to follow these instructions in the interest of economy ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY); (a) to (d) Government have seen the news item published in the 'Economic Times' of May 8, 1984 regarding the ban on Bank advertisements till September 1984.

As a part of Government's economy drive, instructions were issued, in March 1984, to all the public sector banks to stop expenditure on publicity and advertisements upto the end of September 1984 except where statutorily required or otherwise considered necessary.

Although no assessment has been carried out about the savings they may have been effected by the ban imposed in March 1984, keeping in view the expenditure by the public sector banks in previous years, the savings are expected to be substantial. The exact position will be known only after the close of the year.

Export of Mica

*384. SHRI BISHNU PRASAD : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that the export of mica is likely to exceed the target ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) and (b) Government is making all efforts to promote the export of mica, both of processed mica, which is a canalized item, and of fabricated mica and other mica products, which are non-canalized items. The export target for processed mica for 1984-85 has been fixed at Rs. 27 crores. On a prorata basis, MITCO, the canalizing agency ; has so far exceeded the target by exporting goods worth Rs. 9. 18 crores in the period April-July, 1984.

Customs Duty on Copper Ingots and Copper Tubes

385. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether the customs duty on copper ingots is lower than copper tubes;

(b) whether any representations have been received in the past;

(c) if so, the action taken thereon; and

(d) the reasons why there are such disparities in the tariff rates?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA): (a) The effective rate of basic customs duty on copper ingots is 75 percent ad-valorem, and on copper tubes 80 percent ad-valorem. Auxiliary duty and additional (countervailing) duty are leviable in addition.

(b) No representation has been received from the trade in the recent past regarding customs duty on copper ingots and copper tubes.

(c) Does not arise.

(d) There is no disparity in the tariff rates. The higher rate of duty on products as compared to the duty on the base metals encourages imports substitution.

जोधपुर और सीतापुर में स्वरोजगार योजना के अंतर्गत बेरोजगार व्यक्तियों को ऋण

*386. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र सरकार की स्वरोजगार योजना के अंतर्गत जिला उद्योग केन्द्रों से बेरोजगार व्यक्तियों को ऋण दिया जा रहा है;

(ख) यदि हां, तो गत तीन वर्षों के दौरान राजस्थान के जोधपुर जिले और उत्तर